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**IN THE HIGH COURT OF MADHYA PRADESH
AT GWALIOR
BEFORE
HON'BLE SHRI JUSTICE RAJENDRA KUMAR-IV
ON THE 29th OF JANUARY, 2024
SECOND APPEAL No. 72 of 2004**

BETWEEN:-

1. MAHESH CHAND
2. DINESH CHAND BOTH SONS OF SHRI HARISHANKAR
3. MANJU
4. MEERA
5. LAXMI
6. POOJA
7. NITU
ALL D/O SHRI HARISHANKAR
8. SMT RAMRATI W/O SHRI HARISHANKAR ALL R/O AMBAH TEHSIL AMBAH, DISTRICT MORENA
9. SMT SHARDA GUPTA W/O SHRI RAM AVTAR AGED 60 YEARS R/O RETPURA AMBAH DISTRICT MORENA (DELETED)
 - i). RAMAUTAR GUPTA S/O NEKSIRAM GUPTA, AGED 74 YEARS, OCCUPATION: MEDICAL SHOP, R/O PIPAL CHOURAHA AMBAH, DISTRICT MORENA (MADHYA PRADESH)
 - ii). SANJEEV KUMAR GUPTA S/O RAMAUTAR GUPTA, AGED 48 YEARS, OCCUPATION MEDICAL SHOP, RESIDENT OF PIPAL CHOURAHA AMBAH, DISTRICT MORENA (MADHYA PRADESH)
 - iii). SMT SEEMA GUPTA W/O SHRI ABHAY KUMAR GUPTA D/O LATE SMT. SHARDA GUPTA, AGED 50 YEARS, OCCUPATION DOMESTIC WORK, RESIDENT OF SAULT LAKE, KOLKATA W/B
 - iv). SMT ALKA GUPTA W/O SHRI RAJESH KUMAR

**GUPTA D/O SMT SHARDA GUPTA, AGED 46 YEARS,
OCCUPATION DOMESTIC WORK, RESIDENT OF
JOGA BAGAN KOLKATA W/B**

- v). **SMT RACHANA GUPTA W/O SHRI AJAY GUPTA
D/O LATE SMT SHARDA GUPTA, AGED 44 YEARS,
OCCUPATION DOMESTIC WORK, R/O KENING
STREET. KOKLATA W/B.**
- vi). **SMT NEELU GUPTA W/O SHRI SAMEER GUPTA
D/O LATE SMT. SHARDA GUPTA, AGED 42 YEARS,
OCCUPATION DOMESTIC WORK, R/O GIRISH
PARK, KOLKATA W/B**
- vii). **SMT NEEMA GUPTA W/O SHRI SUNIL KUMAR
GUPTA D/O LATE SMT. SHARDA GUPTA, AGED 40
Y E A R S , OCCUPATION DOMESTIC WORK
RESIDENT OF KAMLA NAGAR, AGRA (UTTAR
PRADESH)**
- viii). **SMT REEMA GUPTA W/O SHRI NITIN KUMAR
GUPTA D/O LATE SMT SHARDA GUPTA, AGED 38
YEARS, OCCUPATION DOMESTIC WORK, R/O
BOMBAY VT MUMBAI (MAHARASHTRA)**

.....APPELLANTS

(NONE FOR THE APPELLANTS)

AND

- 1. **SMT. KRISHNA RANI W/O SHRI MADAN MOHAN,
MITTAL VAISHYA AGED 50 R/O SANTAR MORAR
DISTRICT GWALIOR PRESENT R/O KRISHNA
COLONY AMBAH.**
- 2. **SMT RADHA RANI (DELETED) W/O SHRI
KANAHAIYA LAL, AGED 72 YEARS, PRESENTLY
R/O BAGICHI AMBAH, DISTRICT MORENA**
- 3. **NEMI CHAND**
- 4. **POORAN CHAND BOTH SONS OF KEDAR NATH
R/O RETPURA AMBAH, TEHSIL AMBAH DISTRICT
MORENA**

.....RESPONDENTS

(NONE FOR THE RESPONDENTS)

This appeal coming on for hearing this day, the court passed the

following:

ORDER

None for the parties. It appears that the appellants have lost their interest in prosecuting the matter that's why none is coming forward to pursue the case.

The appeal is **dismissed for non-prosecution.**

**(RAJENDRA KUMAR-IV)
JUDGE**

(alok)

